	Annexure - 7														
Name of	the Corporate Debt	ate Limited	Date of commencement of CIRP : 25.09.2023						List of creditors as on: 10.02.2024						
					List of opera	tional credi	tors (Gove	rnment Dues	s)						
														(Am	ount in Rs.
Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount	Amount	Amount of	Amount of	Remarks, i
											of	of any	claim not	claim under	any
											continge	mutual	admitted	verification	
	Department	Government	Date of	Amount	Amt. of claim	Nature of	Amount	Amount	Whether	% of	nt claim	dues,	1	'	
			receipt	claimed	admitted	claim	covered	covered by	Related	voting		that			
							by	Guarantee	Party	share		may be			
							Security			in coC		set off			
	State Tax Office,						intoroct	ļ						ļ	
1	•	Chaha	00 12 2022	21 60 461	21 60 461	Vat Duas	N.C.	NI:I	NI -	NI:I	NI:I	NI:I			A -l :44l
1	Gujarat	State	08.12.2023	21,69,461	21,69,461	Claim	Nil	Nil	No	Nil	Nil	Nil			Admitted
						against									
	Incometax					demand									
	Department	Central	30.12.2023	5,60,76,180	5,60,76,180	notices	Nil	Nil	No	Nil	Nil	Nil			Admitted
	Central Excise &	Certeral	30.12.2023	3,00,70,180	3,00,70,180	Hotices	INII	INII	INO	INII	INII	INII			Admitted
	Central Goods and														
	Services Tax	Central	08.02.2024	3 96 03 347	1,32,77,776	GST Dues	Nil	Nil	No	Nil	Nil	Nil	2,63,25,571	0	Note-1
	certices rux	Contrar	00.02.2024	3,30,03,347	1,32,77,770	COT DUCS	1411	1411	1,40	1.411	1 411	1411	2,00,20,011		11010 1
Note-1-0	Laim Partially admitt	ed Rejected an	L Nount claimed	is towards show	rause notice an	d no final o	rder is nass	ed by the de	nartment nartment		<u> </u>	<u> </u>		<u> </u>	<u> </u>